

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD.

~~6/1/1914~~ OA/TA/MA/R/RA/C.A. NO.

3d 192 in OA 106/92

Shri H. P. Parappan
APPLICANT (S)

Mr K. K. Shah

APPLICANT (S)

COUNSEL

VERSUS

2018080

Mr. Jayant Patel

RESPONDENT (S)

COUNSEL

Date	Officer Report	Orders

C.A./32/92

in

O.A./106/92

Date	Office Report	ORDER
10.8.92 (5)	Present: Mr. K.K. Shah, Adv./App. None for the respondents.	<p>We have heard the learned counsel for the applicant. This C.A. matter, He seeks permission ^{concept} to withdraw the C.A. Permission granted, Application is closed. He prays for early hearing of O.A.106/92. ^{hearing} List for final, on 6th October, 1992.</p> <p><i>R.C. Bhatt</i> (R.C. Bhatt) Member (J)</p> <p><i>N.V. Krishnan</i> (N.V. Krishnan) Vice Chairman</p>

C.A./32/92
in
O.A./106/92

Date	Office Report	ORDER
10.8.92 (5)	Present: Mr. K.K. Shah, Adv./App. None for the respondents.	<p>We have heard the learned counsel for the applicant. This C.A. matter, he seeks permission to withdraw the C.A. Permission granted. Application is closed. He prays for early hearing of O.A.106/92.</p> <p>List for final on 6th October, 1992.</p> <p>(R.C. Bhatt) Member (J)</p> <p>(N.V. Krishnan) Vice Chairman</p> <p>*K</p>